255 Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) to (c) 45.90 lakh acres of agricultural land has been collected under the Bhoodan Movement. Out of this, 23.23. lakh acres of land has been distributed. State Governments do not furnish the details of beneficiaries of Bhoodan land to Central Government.

(d) The main reasons for non-distribution of Bhoodan Land have been, loopholes in the legislation, some of the States do not have proper records of Bhoodan Land, donated land unfit for cultivation and land under encroachments etc.

Employment generating programme

3261. SHRI SURINDER KUMAR SINGLA: SHRI SOM PAL: Dr. NAUNIHAL SINGH:

Will the PRIME MINISTER be pleased to state:

(a) what are the details of various employment generating programme under implementation in the country;

(b) what targets have been fixed and achievements made under these program mes during Seventh Plan and the two annual Plans;

(c) what was the performance of Madhya Pradesh in this regard during the above period; and

(d) what strategy Government propose to adopt during the Eighth Plan to ac celerate employment opportunities espe cially in rural area?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The various employment generating programmes under implemen-tation in the country are as follows: —

(i) Integrated Rural Development Programme (IRDP) (ii) Training of Rural Youth for Self-Employment (TRYSEM)

(iii) Jawahar Rozgar Yojana (JRY)

to

(b) and (c) The targets fixed and achievements made under the above pro grammes during Seventh Plan and the two annual Planus at all India level and for the State of Madhya Pradesh are given in the Annexure. (See Appendix CLXIV, Annexure No. 55)

(d) The on-going employment generating programmes will continue during the Eighth Five Year Plan period with greater emphasis on more effective implementation, wider public participation and larger coverage.

Scientific and technological collaboration between India and Denmark

3262. SHRI RAMACHANDRAN PIL-LAI: Will the PRIME MINISTER be pleased to state:

(a) the number of Scientific and Tech nolbgicial oollaboratajpins signed betiweer India and Denmark as on 31st March. 1992;

(a) the cases of Danish technologie imported by India and the technical fee remitted in the last three years with year wise break-up;

(c) whether Government are aware o Indian technology imported by Denmar regarding fibre glass fabric based flexibl coupling, if so, the details thereof; and

(d) the steps taken to encourage sue endeavours?

THE MINISTER OF STATE IN TH MINISTRY OF SCIENCE AND TECH iNOLOGY, DEPARTMENT OF ELEC TRONICS AND DEPARTMENT O OCEAN DEVELOPMENT AND MINI TER OF STATE IN THE MINISTRY O PARLIAMENTARY AFFAIRS (SHI P R. KUMARMANGALAM): (a to (d) The information is being collects and will' be laid on the Table of the House.

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